IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 76/2002 in OA 203/2000

DATE OF ORDER : 4.10.2002

Abdul Gaffar Khan son of Shri Nishar Khan by caste Muslim aged 44 years inhabitant of Qtr. No. 997/B, New Railway Colony, Kota Jn., at present working as Head TNC in Traffic Operating Department, Western Railway, Kota.

....Applicant.

VESUS

- 1. Shri V.D. Gupta, General Manager, Western Railway, Churchgate, Mumbai.
- 2. Shri I.C. Sharma, Divisional Railway Manager, Western Railway, Kota.

....Respondents.

Mr. Arvind Bhardwaj, Counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Heard the learned counsel for the applicant.

The learned counsel for the applicant submits that he wants to withdraw this Contempt Petition. Prayer is granted. This Contempt Petition is dismissed as withdrawn.

(M.L. CHAUHAN)

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)